

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :27/07/2021

Sr.No.	Case Type	Case No.	Name of Parties	Name of Advocates
MENTIONING-COURTCODE-MENTION-AT 11A.M.-11.05A.M.				
ADMISSION-COURTCODE-INFLATEDPRICE-11.05A.M.				
1	Misc. Application	880/2021	ANOOP JAIN Vs. SEBI	Prakash Shah and Associates
	(Main Matter Number :SEBI Appeal/0000513/2021)			
	Misc. Application	881/2021	ANOOP JAIN Vs. SEBI	Prakash Shah and Associates
	(Main Matter Number :SEBI Appeal/0000513/2021)			
2	Misc. Application	882/2021	ANOOP JAIN HUF Vs. SEBI	Prakash Shah and Associates
	(Main Matter Number :SEBI Appeal/0000514/2021)			
	Misc. Application	883/2021	ANOOP JAIN HUF Vs. SEBI	Prakash Shah and Associates
	(Main Matter Number :SEBI Appeal/0000514/2021)			
3	Misc. Application	884/2021	RITU JAIN Vs. SEBI	Prakash Shah and Associates
	(Main Matter Number :SEBI Appeal/0000515/2021)			
	Misc. Application	885/2021	RITU JAIN Vs. SEBI	Prakash Shah and Associates
	(Main Matter Number :SEBI Appeal/0000515/2021)			
	SEBI Appeal	513/2021	ANOOP JAIN Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000880/2021		
	Sub Matter :	Misc. Application/0000881/2021		
	SEBI Appeal	514/2021	ANOOP JAIN HUF Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000882/2021		
	Sub Matter :	Misc. Application/0000883/2021		

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	SEBI Appeal	515/2021	RITU JAIN Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000884/2021		
	Sub Matter :	Misc. Application/0000885/2021		
<u>-ADMISSION-COURT CODE-STATUTORYAUDITOR-11.10A.M</u>				
4	SEBI Appeal	183/2020	Mani Oommen Vs. Securities And Exchange Board of India	
	Sub Matter :	Misc. Application/0000260/2020		
	Misc. Application	260/2020	Mani Oommen Vs. SEBI	Visesha Law Services
	(Main Matter Number :SEBI Appeal/0000183/2020)			
<u>ADMISSION-COURTCODE-DOCUMENTS-AT11.15A.M.</u>				
5	SEBI Appeal	487/2021	POOJA WADHWAN Vs. SEBI	JOBY MATHEW AND ASSOCIATES
	Sub Matter :	Misc. Application/0000822/2021		
a/w	SEBI Appeal	488/2021	Wadhawan Consolidated Holding Pvt. ltd. and Anr. Vs. SEBI	Aagam DoshiM Advocate
	Sub Matter :	Misc. Application/0000823/2021		
	Misc. Application	822/2021	POOJA WADHWAN Vs. SEBI	JOBY MATHEW AND ASSOCIATES
	(Main Matter Number :SEBI Appeal/0000487/2021)			
	Misc. Application	823/2021	Wadhwan Consolidated Holding Pvt. Ltd. and Anr. Vs. SEBI	Aagam DoshiM Advocate
	(Main Matter Number :SEBI Appeal/0000488/2021)			
<u>PARTHEARD-COURTCODE-INDEPENDENTDIRECTOR-11.30AM</u>				
6	SEBI Appeal	479/2020	Mohandas Shenoy Adige Vs.	Mr.Aayush Kothari

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(Main Matter Number :Misc. Application/0000791/2021)				
a/w	SEBI Appeal	510/2020	Anoj Menon Vs. SEBI	Ms. Faranaaz Karbhari
	Sub Matter :	Misc. Application/0000791/2021		
a/w	SEBI Appeal	342/2021	Yashovardhan Birla Vs. SEBI	Adv. Shourya Tanay
	Sub Matter :	Misc. Application/0000795/2021		
a/w	SEBI Appeal	84/2021	UPKAR SINGH KHOLI Vs. SEBI	Ms. Rashi Dalmia
(Main Matter Number :Misc. Application/0000791/2021)				
a/w	SEBI Appeal	509/2020	VENKATESHWARALU NELABHOTLA Vs. SEBI	Ms.Rashi Dalmia
	Sub Matter :	Misc. Application/0000792/2021		
a/w	SEBI Appeal	512/2020	Rajesh Sha Vs. SEBI	Ms.Rashi Dalmia
	Sub Matter :	Misc. Application/0000793/2021		
a/w	SEBI Appeal	24/2021	Dr. Abhijit Prabhakar Desai Vs. SEBI	Mr. Aditya Bapat, Advocate Mr. Chander Uday Singh, Senior Advocate
	Sub Matter :	Misc. Application/0000794/2021		
	Misc. Application	791/2021	SEBI-Applicant Vs. Anoj Menon, Mohandas Adige, Upkar Singh Kohli	Economic Law Practice
(Main Matter Number :SEBI Appeal/0000510/2020)				
	Sub Matter :	SEBI Appeal/0000084/2021		
	Sub Matter :	SEBI Appeal/0000479/2020		

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	Misc. Application	792/2021	SEBI-Applicant Vs. VENKATESHWARALU NELABHOTLA	Economci Law Practice
(Main Matter Number :SEBI Appeal/0000509/2020)				
	Misc. Application	793/2021	SEBI-Applicant Vs. RAJESH SHAH	Economci Law Practice
(Main Matter Number :SEBI Appeal/0000512/2020)				
	Misc. Application	794/2021	SEBI-applicant Vs. Dr. Abhijit Desai	Mr.Deepakar Livingston Advocate
(Main Matter Number :SEBI Appeal/0000024/2021)				
	Misc. Application	795/2021	SEBI-Applicant Vs. YASHOVARDHAN BIRLA	Economci Law Practice
(Main Matter Number :SEBI Appeal/0000342/2021)				
<u>-ADM DISPOSAL-COURTCODE-SILWTM-11.50A.M.</u>				
7	SEBI Appeal	431/2019	Somani Overseas Pvt. Ltd. and Ors. Vs. SEBI	S.Sundaresan,Adv. i/b Parinam Law Associates Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
	Misc. Application	526/2019	SOMANI OVERSEAS PVT. LTD AND OTHERS Vs. SEBI	
<u>-ADM DISPOSAL-COURTCODE-SHORTSELL-AT12 NOON</u>				
8	SEBI Appeal	505/2019	JMD Ventures Limited and Ors. Vs. SEBI	Corporate Law Chambers India
a/w	SEBI Appeal	506/2019	JMD Ventures Limited and Ors., Vs. SEBI	Corporate Law Chambers India

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
a/w	SEBI Appeal	137/2021	JITENDRA PRATIHAST Vs. SEBI	KUMAR Vis Legis Law Practice, Advocates
	Sub Matter :	Misc. Application/0000221/2021		
	Sub Matter :	Misc. Application/0000519/2021		
a/w	SEBI Appeal	138/2021	JITENDRA PRATIHAST Vs. SEBI	KUMAR Vis Legis Law Practice, Advocates
	Sub Matter :	Misc. Application/0000222/2021		
	Sub Matter :	Misc. Application/0000520/2021		
	Misc. Application	221/2021	JITENDRA PRATIHAST Vs. SEBI	KUMAR Vis Legis Law Practice, Advocates
	(Main Matter Number :SEBI Appeal/0000137/2021)			
	Misc. Application	222/2021	JITENDRA PRATIHAST Vs. SEBI	KUMAR Vis Legis Law Practice, Advocates
	(Main Matter Number :SEBI Appeal/0000138/2021)			
	Misc. Application	519/2021	JITENDRA PRATIHAST Vs. SEBI	KUMAR Vis Legis Law Practice, Advocates
	(Main Matter Number :SEBI Appeal/0000137/2021)			
	Misc. Application	520/2021	JITENDRA PRATIHAST Vs. SEBI	KUMAR Vis Legis Law Practice, Advocates
	(Main Matter Number :SEBI Appeal/0000138/2021)			
<u>ADMSDISPOSAL-COURTCODE-GDRHIRAN-AT12.10PM</u>				
9	Misc. Application	166/2021	ARUN PANCHARIYA Vs. SEBI	Mr. Sandeep Wadhawan, Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000234/2020)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	219/2020	Mukesh Chauradiya Vs. SEBI	Mr. Piyush Chhajer, Chartered Accountant Mr. Shyam Mehta, Senior Advocate
a/w	SEBI Appeal	234/2020	Arun Panchariya Vs. Securities And Exchange Board of India	Mr. Sandeep Wadhawan, Advocate K. ASHAR AND CO.
	Sub Matter :	Misc. Application/0000166/2021		
	Sub Matter :	Misc. Application/0000227/2020		
	Sub Matter :	Misc. Application/0000615/2021		
a/w	SEBI Appeal	329/2020	Kantilal Hiran Vs. SEBI	Mr. Nirman Sharma, Advocate Mr. Shyam Mehta, Senior Advocate
	Misc. Application	227/2020	ARUN PANCHARIYA Vs. SEBI	Mr. Sandeep Wadhawan, Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000234/2020)			
	Misc. Application	615/2021	ARUN PANCHARIYA Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000234/2020)			
<u>.ADMDISPOSAL-COURTCODE-GDRBECKONS-AT12,20PM</u>				
10	SEBI Appeal	406/2020	Mr. Gurmeet Singh Vs. SEBI	Mr. Kushal Shah, Chartered Accountant Mr. Kumar Desai, Advocate
	Sub Matter :	Misc. Application/0000583/2021		
	SEBI Appeal	408/2020	Mr. I.S. Sukhija Vs. SEBI	Mr. Kushal Shah, Chartered Accountant Mr. Kumar Desai, Advocate
	Sub Matter :	Misc. Application/0000584/2021		

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a/w	SEBI Appeal	483/2020	Mr. Gurmeet Singh Vs. SEBI	Mr. Kushal Shah, Chartered Accountant Mr. Kumar Desai, Advocate
a/w	SEBI Appeal	491/2020	Mr. I.S. Sukhija Vs. SEBI	Mr. Kushal Shah, Chartered Accountant Mr. Kumar Desai, Advocate
a/w	SEBI Appeal	100/2021	Mr. Gurmeet Singh Vs. SEBI	Mr. Kushal Shah, Chartered Accountant Mr. Kumar Desai, Advocate
a/w	SEBI Appeal	101/2021	Mr. I.S. Sukhija Vs. SEBI	Mr. Kushal Shah, Chartered Accountant Mr. Kumar Desai, Advocate
a/w	SEBI Appeal	102/2021	Mr. H S Anand Vs. SEBI	Mr. Kushal Shah, Chartered Accountant Mr. Kumar Desai, Advocate
a/w	SEBI Appeal	337/2021	Mr. I.S. Sukhija Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Kumar Desai, Advocate
a/w	SEBI Appeal	338/2021	Mr. H S Anand Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Kumar Desai, Advocate
a/w	SEBI Appeal	339/2021	Mr. Gurmeet Singh Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Kumar Desai, Advocate
	Misc. Application	583/2021	Mr. Gurmeet Singh Vs. SEBI	Prakash Shah and Associates K. Ashar and Co.

(Main Matter Number :SEBI Appeal/0000406/2020)

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	Misc. Application	584/2021	Mr. I.S. Sukhija Vs. SEBI	Prakash Shah and Associates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000408/2020)				

-ADMDISPOSAL-COURTCODE-NEWHIGHPRICE-AT12.30PM

11	Misc. Application	419/2020	Rajesh Agarwal Vs. SEBI	Ajay Law Associates ELP
(Main Matter Number :SEBI Appeal/0000427/2020)				
	SEBI Appeal	427/2020	RAJESH AGARWAL Vs. SEBI	Mr. AJAY K.J.PANICKER Advocate Adv. Abhiraj Arora
Sub Matter :		Misc. Application/0000419/2020		

-ADMDISPOSAL-COURTCODE-DIRECTORPANCARD-12.40PM

12	SEBI Appeal	424/2020	Chandrasen Bhise Vs. SEBI	Ms. Shradha Achliya, Advocate Mr. Shyam Mehta, Senior Advocate
Sub Matter : Misc. Application/0000417/2020				
Sub Matter : Misc. Application/0000486/2020				
Sub Matter : Misc. Application/0000556/2021				
	Misc. Application	417/2020	CHANDRASEN BHISE Vs. SEBI	Ms. Shradha Achliya, Adv i/bJinal Garasia,Advocate
(Main Matter Number :SEBI Appeal/0000424/2020)				
	Misc. Application	486/2020	CHANDRASEN BHISE Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000424/2020)				
	Misc. Application	556/2021	CHANDRASEN BHISE Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000424/2020)				

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<u>ADMDISPOSAL-EXPARTEPENALTY-12.50P.M.</u>				
13	SEBI Appeal	426/2020	POWERHOUSE FITNESS LTD.AND OTHERS Vs. SEBI	HARSH KESARIA, ADVOCATE
<u>.ADMISSION DISPOSAL-COURT CODE-MPSGDR-AT 1.00PM</u>				
14	SEBI Appeal	472/2020	S.N. Sharma Vs. SEBI	Prakash Shah and Associate K. Ashar and Co.
<u>.DISPOSAL-COURTCODE-PITRESTRAININDISGORGE-1.10PM</u>				
15	Misc. Application	583/2020	Saurav Banerjee Vs. SEBI	DMD Advocates K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000053/2021)			
	SEBI Appeal	51/2021	Vikramaditya Chandra Vs. SEBI	Ms. Shruti Rajan, Advocate Mr. Venkatesh Dhond, Senior Advocate/b K. Ashar
	Sub Matter :	Misc. Application/0000109/2021		
	Sub Matter :	Misc. Application/0000560/2020		
a/w	SEBI Appeal	52/2021	Ishwari Bajpai Vs. SEBI	Ms. Shruti Rajan, Advocate Mr. Venkatesh Dhond, Senior Advocate
	Sub Matter :	Misc. Application/0000561/2020		
a/w	SEBI Appeal	53/2021	Saurav Banerjee Vs. SEBI	Ms. Fereshte Sethna, Advocate Mr. Venkatesh Dhond, Senior Advocate
	Sub Matter :	Misc. Application/0000583/2020		
	Misc. Application	560/2020	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000051/2021)			

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	Misc. Application	561/2020	Ishwari Bajpai Vs. SEBI (Main Matter Number :SEBI Appeal/0000052/2021)	Mr. Vivek Shah, Advocates K. ASHAR AND CO.
	Misc. Application	109/2021	Vikramaditya Chandra Vs. SEBI (Main Matter Number :SEBI Appeal/0000051/2021)	Mr. Vivek Shah, Advocates K. Ashar and Co.
<u>-ADMDISPOSAL-COURT CODE-GDRISSUANCE-1.20PM</u>				
16	SEBI Appeal	360/2021	SANJIV BHAVNANI Vs. SEBI Sub Matter : Misc. Application/0000444/2021	Mr.Sudeep Vijayan, Advocate
	a/w SEBI Appeal	361/2021	SANJIV BHAVNANI Vs. SEBI	Mr.Sudeep Vijayan, Advocate
	a/w SEBI Appeal	362/2021	Rajinder Singh Vs. SEBI	K Ashar and Co
	Misc. Application	599/2021	Mr. Rajinder Singh Vs. SEBI (Main Matter Number :SEBI Appeal/0000413/2021)	Rajani Associates K. ASHAR AND CO.
	a/w SEBI Appeal	413/2021	Mr. Rajinder Singh Vs. SEBI Sub Matter : Misc. Application/0000599/2021	Rajani Associates K. ASHAR AND CO.